

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20573/2001

(From the judgement and order dated 04/09/2001 in RSA 1785/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

T.R. CHAUHAN

Petitioner (s)

VERSUS

B.D. GANDHI & ORS.

Respondent (s)

(With Appln(s). for stay & with prayer for interim relief & office
report)

With

CONMT.PET.(Civil)No.355/2002 in SLP(C) 20573/2001

Date : 02/12/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. Ashok K. Mahajan,Adv.

For Respondent (s) Mr. Mahabir Singh,Adv.
Mr. Ajay Pal, Adv.

UPON hearing counsel the Court made the following
O R D E R

...L.....I....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

In view of the letter circulated by learned counsel for
the petitioner these matters are adjourned for one week, as
prayed for.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master